

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th October, 2021

No.HC.VII-05/2021 / 5331 /A. In continuation of this Registry's Notification No.HC.VII-05/2021/5153/A dated 21.10.2021, the High Court, in exercise of the power conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, is pleased to allow Shri Jayanta Kumar Saikia, Addl. Chief Judicial Magistrate, Nalbari to act as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters at Nalbari, in addition to his own duties, with immediate effect, until regular Civil Judge & Asstt. Sessions Judge is posted at Nalbari.

By Order,
Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-5/2021 / 5332 - 5347 /A.

Dated 28.10.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
He is requested to invest the following officer with the powers of Civil Judge:-
(a) Shri Jayanta Kumar Saikia
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Nalbari for information and necessary action.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Nalbari for information and necessary action.
7. Shri Jayanta Kumar Saikia, Addl. Chief Judicial Magistrate, Nalbari.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
- ✓ 11. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI